

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM**

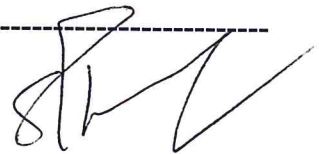
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/104 & 105/CAA/2017
NAME OF THE TRANSFEROR : SICAL MULTIMODAL AND RAIL TRANSPORT
NAME OF THE TRANSFERRE : SICAL BANGALORE LOGISTICS PARK LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P SRIRAM

pcs for applicants



ORDER

Shri P Sriram, PCS representing the applicant present and prayed time for his submission. Time enlarged at request. Put up on **11.07.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)